

14.06 hrs.

STATEMENT RE : THE INCIDENTS WHICH TOOK PLACE IN SOME PARTS OF DELHI ON 26.7 1986

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM). Sir on behalf of S. Buta Singh, I beg to make the following statement.

I wish to inform the Hon'ble House about some unfortunate incidents which occurred in some parts of Delhi on 26th July, 1986.

The news of the incident near Muktsar on 25th July, 1986 had resulted in tension in some parts of Delhi on that day itself.

Keeping in view the prevailing situation, steps were taken to deploy police pickets in sensitive areas. Intensive patrolling was also carried out in these areas.

On 26th July, 1986 at about 8.00 A.M., a crowd of about 1,000 persons which gathered at Tilak Nagar Chowk, started shouting slogans and blocked the traffic. The police managed to disperse the crowd by using force, and some persons were arrested.

The crowd which dispersed from here started collecting in several other places in that area. The violent mob indulged in arson at some places and was dispersed by police using tear gas. Where the tear gas did not have the desired effect, the police had to resort to firing. Curfew was immediately imposed in the area and additional force was rushed in. 5 persons were killed and 47 injured in the Police firing/violence. Cases have been registered and 69 persons were arrested.

There were other minor incidents reported from some other parts of Delhi regarding stoppage of vehicles, pelting of stones etc. The police, however, managed to disperse the mob and arrested 15 persons.

A number of steps were taken immediately to bring the situation under control. Several columns of the Army staged a Flag march in the affected areas of West district and some areas of East district. Prohibitory orders under sec. 144 Cr. p.c. have been promulgated in the entire Union Territory of Delhi. Additional force has been deployed in the sensitive areas. Senior officers have been put on duty round-the-clock to supervise the security arrangements.

I along with Shri H.K.L. Bhagat, Union Minister of Parliamentary Affairs, Air Vice Marshal H.L. Kapur, Lt. Governor of Delhi and Shri Jag Prवेश Chandra, Chief Executive Councillor took a round of the affected areas to take stock of the situation. We made an appeal to the people of these areas to maintain complete harmony and peace.

The Government is determined to come down with a heavy hand on anybody indulging in violence. Strict orders have been issued to concerned authorities in this regard.

People of Delhi have always been peace-loving and co-operative. I would appeal to all Members of this House as well as to all communities and sections of public to strive and maintain communal harmony and peace.

14.08 hrs.

DISCUSSION RE : SITUATION IN PUNJAB

[English]

MR. SPEAKER : We now take up item No. 6—Discussion under Rule 193.

Before Prof. Dandavate takes the floor, may I say a few words with his permission, and the permission of the House ?

PROF. MADHU DANDAVATE : (Rajapur) : Sir, you always have the privilege to do so....

MR. SPEAKER ; It is not a privilege. I just want to say something.